

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 11-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 14262/15 Prabhat Kawariya Vs. State	Deepak Chauhan	Manoj Ojhla
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nancha	Deepak Pareek	Ajeet Maloo
4	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4691/15 Mohini Devi Vs. Gopal Sharma	Satish Khandal	Rajesh Kumar Sharma
5	Sh. Pankaj Gupta , Advocate	D.B. Civil Misc. Appeal No. 2928/14 Satyanarayan Vs. Kanti Bai	Deepak Sharma	Sunil tyagi
6	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
7	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 4823/15 Smt. Rinku Vs. Ashish Sharma	CL Saini	Sameer Jain
8	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 405/14 Deepak Vs. Sheela	Dileep Singh Jadaun	Kamla Jain

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 12-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 2666/15, & 1678/15, 5162/15 & 4418/15	U.P. Gaur	V.R. Bajwa
2	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Revision Petition No. 330/14 Madhusudan Vs. Smt. Manju Devi	Saransh Saini	Prem Krishan Sharma Govind Choudhary
3	Sh. J.P.Gupta Advocate	S.B. Civil Writ Petition No. 7645/15 Anil Kumar Naredi Vs. Sita Devi	Rajat Ranjan	Shyam Lal Sharma
4	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
5	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	R.K. Agarwal	M.M. Ranjan
6	Sh. Ashwani Chobisa , Advocate	S.B. Civil Transfer Application No. 111/15 Smt. Vandana Kumari Vs. Lokesh Soni	Rajneesh Gupta	Rajesh Moondia
7	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No.200/2014 Prakash Chand Vs Lal Chand	Sudesh Bansal	Gaurav Sharma
8	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 14784/15 Vaibhav Jain Vs. State	Sanjay Sharma	
9	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 2873/14 Dr. Veerbhan Vs. Sonal Talpada	R.B. Bansal	Mahendra Shah

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By Order


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